

**GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION NO.2685
TO BE ANSWERED ON 01.12.2016**

“Coal Supply to Power Plant”

2685. DR.GOKARAJU GANGA RAJU:

Will the Minister of COAL be please to state:

(a) whether the Government has accepted the proposal to provide uninterrupted coal supply the proposed 4000 MW power plant at Pudimadaka in Visakhapatnam district of Andhra Pradesh;

(b) if so, the details thereof;

(c) whether his Ministry has approached the Railways for providing train connectivity in order to supply coal to power plant at Pudimadaka; and

(d) if so, the details thereof and the steps being taken by the Government for supply of sufficient coal to the power plant ?

A N S W E R

MINISTER OF STATE (I/C) FOR COAL, POWER, NEW AND RENEWABLE ENERGY AND MINES

(SHRI PIYUSH GOYAL)

(a), (b), (c) & (d): The Government of Andhra Pradesh has requested for grant of coal supply of a higher grade to 4 x 1000 MW Super Critical Thermal Power Project at Pudimadaka in Visakhapatnam district of Andhra Pradesh. The Government of Andhra Pradesh has been informed that allocation of coal blocks/mines are made under the provisions of the Coal Mines (Special Provisions) Act, 2015 and the Mines and Minerals (Development & Regulations) Act, 1957. Accordingly, the Government of Andhra Pradesh was advised to apply for allotment as and when coal mines are offered for allotment through a notice inviting application which are considered as per the extant norms. Coal linkage is considered as per the provisions of the extant linkage policy.

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